

GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO.2822

TO BE ANSWERED ON THE 15TH MARCH, 2016/PHALGUNA 25, 1937 (SAKA)

DEPLOYMENT OF CAPF

†2822. SHRI AJAY MISRA TENI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any criteria has been fixed for deployment of Central Armed Police Forces (CAPF) in different States;

(b) if so, the details thereof; and

(c) the number of battalions of CAPF deployed in various States during each of the last three years and the current year, State-wise including Uttar Pradesh?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)

(a) to (c): The Central Armed Police Forces (CAPFs) are made available on the request of the State Governments, to assist them in maintaining the public order. The deployment of these forces in the States combating internal security threats, including terrorism and naxalism depend upon the overall security scenario and availability of these Forces. Keeping in view these factors, CAPFs have been deployed in various States. The

level of deployment of CAPFs in any State is dynamic and undergoes changes depending upon the developing security situation.

The level of deployment of CAPFs is not disclosed in the interest of National Security.
